

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Review Petition No.3/RP/2022**  
**in Petition No. 156/TT/2015**

- Subject** : Review Petition seeking review of Commission's order dated 9.2.2021 in Petition No. 156/TT/2015
- Petitioner** : Parbati Koldam Transmission Company Limited
- Respondent** : Rajasthan Rajya Vidyut Prasaran Nigam Limited & Others
- Date of Hearing** : 28.6.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Parties Present** : Shri Amit Kapur, Advocate, PKTCL  
Ms. Gayatri Aryan, Advocate, PKTCL  
Shri Rajiv Shankar Dvivedi, Advocate, NHPCL  
Shri Lokendra Singh Ranawat, PKTCL  
Shri VenkatramanInumula, PKTCL  
Mr. Ketan Patil, PKTCL  
Shri Ajay Shrivastava, NHPCL  
Shri S. K. Meena, NHPCL

**Record of Proceedings**

The petition was called out for virtual hearing. The order in the petition was reserved on admissibility of the review petition on 26.4.2022. However, the order could not be issued prior to the former Chairperson Shri P.K Pujari demitting office. Accordingly, the matter is listed for hearing today.

2. The instant petition is filed by Parbati Koldam Transmission Company Limited for review of the order dated 9.2.2021 in Petition No.156/TT/2015.

3. The learned counsel of the Review Petitioner submitted that all the information has been submitted. The learned counsel for Respondent No. 20, NHPCL, submitted that they will file their reply, if required, after the order on admissibility by the Commission.

4. The Commission heard the learned counsel for the Review Petitioner and learned counsel for Respondent No. 20, NHPCL, and reserved the order on admissibility of the review petition.

**By order of the Commission**

sd/-  
(Rajendra Kumar Tewari)  
Bench Officer

